

F.No. 01(06)/Reg./Vacation/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16 December 2019

ORDER

In partial modification of Order of even no. dated 16 December 2019, the winter vacations for CESTAT, Ahmedabad for the period beyond 31 December 2019 will be read as from '1.1.2020 to 5.1.2020' instead of '1.1.2020 to 6.1.2020'.


(Bineesh Kumar K.S)
Registrar

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